

आयकर अपीलिय अधिकरण, कोलकाता पीठ “सी”, कोलकाता
IN THE INCOME TAX APPELLATE TRIBUNAL “C” BENCH: KOLKATA
श्री राजेश कुमार, लेखा सदस्य एवं श्री संजय शर्मा न्यायिक सदस्य के समक्ष
[Before Shri Rajesh Kumar, Accountant Member & Shri Sonjoy Sarma, Judicial Member]

I.T.A. Nos. 173 & 174/Kol/2020
Assessment Years: 2006-07 & 2007-08

Murshidabad Gramin Bank (Presently merged with Bangiya Gramin Vikash Bank)	Vs.	ACIT, Circle-42, Murshidabad
(PAN: AAALB 0462 D)		
Appellant / (अपीलार्थी)		Respondent / (प्रत्यर्थी)

CORRIGENDUM

Per Rajesh Kumar, AM:

At the outset, the Id. Counsel for the assessee Shri Soumitra Chowdhury vide his letter dated 21.02.2023 submitted that the name of appellant at page no. 1 has wrongly been mentioned as Murshidabad Gramin Bank (Presently merged with Bangiya Gramin Vikash Bank) in ITA Nos. 173 & 174/Kol/2020 instead of ITA NO. 173/Kol/2020 Murshidabad Gramin Bank (Presently merged with Bangiya Gramin Vikash Bank) and ITA No. 174/Kol/2020 Sagar Gramin Bank (Presently merged with Bangiya Gramin Vikash Bank) and in the endorsement page Murshidabad Gramin Bank (Presently merged with Bangiya Gramin Vikash Bank) instead of i) Murshidabad Gramin Bank (Presently merged with Bangiya Gramin Vikash Bank) and ii) Sagar Gramin Bank (Presently merged with Bangiya Gramin Vikash Bank). Hence this corrigendum is issued to modify the order accordingly. The impugned order is hereby corrected and it shall be read as follows:

I.T.A. No. 173/Kol/2020
Assessment Year: 2006-07

<i>Murshidabad Gramin Bank (Presently merged with Bangiya Gramin Vikash Bank)</i>	<i>Vs.</i>	<i>ACIT, Circle-42, Murshidabad</i>
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I.T.A. Nos. 173 & 174/Kol/2020
Assessment Years: 2006-07 & 2007-08
Murshidabad Gramin Bank (Presently merged with Bangiya Gramin Vikash Bank)
Sagar Gramin Bank (Presently merged with Bangiya Gramin Vikash Bank)

<i>(PAN: AAALB 0462 D)</i>		
<i>Appellant / (अपीलार्थी)</i>		<i>Respondent / (प्रत्यर्थी)</i>

I.T.A. No. 174/Kol/2020
Assessment Year: 2007-08

<i>Sagar Gramin Bank (Presently merged with Bangiya Gramin Vikash Bank)</i>	<i>Vs.</i>	<i>ACIT, Circle-42, Murshidabad</i>
<i>(PAN: AAALB 0462 D)</i>		
<i>Appellant / (अपीलार्थी)</i>		<i>Respondent / (प्रत्यर्थी)</i>

Copy of the order forwarded to:

Appellant- (i) Murshidabad Gramin Bank (Presently merged with Bangiya Gramin Vikash Bank), NH-34, BMC House, P.O.- Chuanpur, Berhampore, Murshidabad-742101.

(ii) Sagar Gramin Bank (Presently merged with Bangiya Gramin Vikash Bank), NH-34, BMC House, P.O.- Chuanpur, Berhampore, Murshidabad-742101.

Hence this corrigendum is issued to modify the order accordingly.

(Sonjoy Sarma /संजय शर्मा)
 Judicial Member/न्यायिक सदस्य

(Rajesh Kumar/राजेश कुमार)
 Accountant Member/लेखा सदस्य

Dated: 21st April, 2023

SB, Sr. PS

I.T.A. Nos. 173 & 174/Kol/2020
Assessment Years: 2006-07 & 2007-08
Murshidabad Gramin Bank (Presently merged with Bangiya Gramin Vikash Bank)
Sagar Gramin Bank (Presently merged with Bangiya Gramin Vikash Bank)

Copy of the order forwarded to:

1. Appellant- (i) Murshidabad Gramin Bank (Presently merged with Bangiya Gramin Vikash Bank), NH-34, BMC House, P.O.- Chuanpur, Berhampore, Murshidabad-742101.
(ii) Sagar Gramin Bank (Presently merged with Bangiya Gramin Vikash Bank), NH-34, BMC House, P.O.- Chuanpur, Berhampore, Murshidabad-742101.
2. Respondent – ACIT, Circle-42, Murshidabad
3. Ld. CIT(A)-12, Kolkata (Sent through e-mail)
4. Pr. CIT- , Kolkata
5. DR, Kolkata Benches, Kolkata (sent through e-mail)

True Copy

By Order

Assistant Registrar
ITAT, Kolkata Benches, Kolkata

1. Date of Dictation.....
2. Date on which the typed order is placed before the dictating Member and other Member.....
3. Date of which the order came back to Sr. PS.....
4. Date of which the file goes to the Bench Clerk.....
5. Date of which the file goes to the O.S.....
6. Date of dispatch of the order.....